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the names of the industrial concerns set up in India (i) as joint enterprises of the Government of India and foreign capital and (ii) other partnership concerns involving Indians as well as foreign capital, since the 15th August, 1947?

The Deputy Minister of Finance (Shri M. C. Shah): (i) (a) Indian Telephone Industries Ltd., Bangalore.

(b) Hindustan Machine Tools Ltd., **Bangalore**.

(c) Hindustan Steel Ltd., Delhi.

(d) M/S. Indian Explosives Ltd., Calcutta.

(ii) Government have no information.

हिन्दी में सांस्कृतिक गर्वपणा

५०१. सेठ गौविल्य पास : क्या रिएका मंत्री यह बताने की कृपा करोंगे कि १९४२-४४ में केन्द्रीय बरकार ने १०० रुपये प्रति मास या उस से अधिक की जो छात्रवृत्तियां दीं उनमें से हिन्दी में सांस्कृतिक गर्वषणा के लिये कितनी छात्रवत्तियां दी गई?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): If the reference is to Government of India Research Scholarships in Humanities, the hon. Member's attention is drawn to answer to Starred Question No. 836 on the 10th March, 1954.

SEIZURE OF GOLD

802. Dr. Ram Subhag Singh: Will the Minister of Finance be pleased to state the total values of gold, diamonds, rubies and jewellery seized at air and sea ports by Customs authorities since the beginning of the current financial year?

The Deputy Minister of Finance (Shri A. C. Guha): The total value of gold, precious stones including diamonds, rubies, and jewellery seized at Air and Sea Ports by Customs authorities from 1st April, 1954, to 15th July, 1954, is Rs. 18,55,165, Rs. 1,03,303 and Rs. 1.74,073, respectively.

OIL WELLS

803. Shri K. P. Sinha: Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) the number of wells that have already been drilled in the Brahmaputra Valley to produce oil;

(b) how many wells are proposed to be drilled this year; and

(c) the approximate cost in drilling the first and the second well?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) It is reported that in the Nahorkatiya area in the Brahmaputra Valley, three wells have so far been drilled.

(b) The Assam Oil Company hopes to complete two more wells before the end of this year.

(c) The Government of Assam report that separate figures regarding the cost of drilling individual wells are not available. A sum of approximately rupees one and a half crores was spent by the Assam Oil Company upto the end of June, 1954, on drilling wells and work incidental thereto.

TEACHING OF HINDI

804. { Shri S. K. Razmi: Shri D. C. Sharma:

Will the Minister of Education be pleased to state:

(a) whether Government have formulated any scheme under the Five Year Plan for giving assistance to States for the teaching of Hindi; and

(b) if so, the amount allotted to various States during 1953-54 and 1954-55?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) Yes, Sir. There is a scheme for promotion of Hindi, particularly in the non-Hindi speaking areas.

(b) There has been no allotment of funds State-wise under the Plan, but a lump-sum provision is made for all the State Governments for the pur1773

pose of giving them grants on the basis of the schemes submitted by them. No grants were given during the year 1953-54. During 1954-55 the following grants have been sanctioned so far:---

N	b. Name of the State			Amount sanctioned	
					Rs.
I.	Assam	•	•	•	13,992
2.	Bihar	•	•	•	47,520
3.	Bombay	•	•	•	56,562
4.	Coorg	•	•	•	: 2,244
5.	Orissa	•	•	•	17,049
6.	Saurashtra		•	•	21,450
7.	Travancore-Cochin			•	88,440
8.	West Beng	a 1	•		. 14,600
	Total			•	2,61,857

CULTURAL RELATIONS

805. Ch. Raghubir Singh: Will the Minister of Education be pleased to state:

(a) whether it is a fact that the Central Government have taken steps to establish cultural relations between India and other countries by sending abroad Indian dancers and musicians;

(b) if so, to which countries these dancers and musicians were sent during 1953-54 and 1954-55; and

(c) the approximate expenditure incurred on their tours during the said period?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) Yes, Sir. Sending dancers and musicians is one such step.

(b) and (c). A statement is placed on the Table of the House. [See Appendix VIII, annexure No. 78].

Smuggled Gold

806. Sardar A. S. Saigal: Will the Minister of Finance be pleased to state:

(a) the quantity of gold confiscated from 1951 to the 30th June, 1954;

(b) the arrangements Government. have made to sell this confiscated gold: and

(c) whether there has been any decrease in the smuggling of gold within the last six months?

The Deputy Minister of Finance (Shri A. C. Guha): (a) The quantity of smuggled gold confiscated in 1951, 1952, 1953 and the first half of the year 1954 was 65,118, 54,773, 19,986, and 51,054 tolas, respectively.

(b) Confiscated gold is transferred to the Government of India mints at Bombay and Calcutta for custody. It is not proposed at present to sell the gold in the market. No decision regarding the use to which the confiscated gold is to be put, has yet been taken

(c) This is a matter of opinion. Government believes that there has been some decrease in the smuggling of gold.

RURAL BANKING ENQUIRY COMMITTEE

807. Shri S. C. Samanta: Will the Minister of Finance be pleased tostate:

many branches (a) how the Imperial Bank of India has opened in Taluk or tehsil towns since 1953 and at what places; and

(b) whether a Warehousing Development Board has been established. as recommended by the Rural Banking Enquiry Committee?

The Deputy Minister of Finance (Shri A. C. Guha): (a) Names of places where the Imperial Bank of India has opened its branches since